

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 7690/2018, in Criminal Appeal No(s). 616/2016

DHARAMPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.7690/2018-BAIL APPLICATION)

Date : 15-03-2018 These matters were called on for hearing today.

For Appellant(s) Mr. Mohd. Shahid Hussain,Adv.
 Mr. Varinder Kumar Sharma, AOR
 Mr. Varun Thakur,Adv.
 Mr. Brajesh Pandey,Adv.

For Respondent(s) Ms. Jemti Ben,Adv.
 Mr. Farrukh Rasheed, AOR

Mr. Gautam Kumar,Adv.
Mr. Samir Ali Khan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the Id. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar